

CENTRAL ADMINISTRATIVE TRIBUNAL,
Mumbai Bench, Mumbai.

OA No. 85/2021

Date of decision : 23.03.2021

Coram: Dr. Bhagwan Sahai, Member (A)

Jagdeep Singh Nikhoria, Age 58 years,
C/o Shri Saurin J Nikhoria,
Ordinarily residing at 503, Lupin, A Wing, S-3,
Film City Road, Goregaon(East),
Mumbai- 400 063.
Presently having address at
24, Dangipura, Khargone,
Madhya Pradesh- 451 001.

Previously working as
Divisional Mechanical Engineer(Diesel),
Western Railway, Sabarmati, Gujarat.

... Applicant.

(By Advocate Shri Tiwari Mahesh D).

Versus

1. The Union of India,
Through the Chairman, Railway Board
& Ex-Officio Principal Secretary,
Ministry of Railways, Govt. Of India,
New Delhi- 110 001.
2. The General Manager,
Western Railway, Headquarter Office,
Churchgate, Mumbai- 400 020.
3. The Senior Deputy General Manager &
Chief Vigilance Officer, Western Railway,
Headquarters Office,
Churchgate, Mumbai- 400 020.

... Respondents.

(By Advocate Ms. Sangeeta Yadav).

Proceeding conducted through video conferencing
with consent of both counsels for the parties.

Order (Oral)
Per: Dr. Bhaqwan Sahai, Member (A)

Present:

Advocate Shri Tiwari Mahesh D for the applicant.

Advocate Ms. Sangeeta Yadav for the respondents.

2. Heard both of them.
3. In the OA the applicant has stated that after his retirement in 2012, he has been paid retiral benefits of Rs.5,31,590/- plus Rs.17,21,747/-, total of Rs.22,53,337/- claims that his full retiral benefits have not been paid to him. Neither the OA nor the applicant's counsel is able to explain as to which of the retiral benefits have not been paid to the applicant.
4. The applicant has also filed an application for condoning delay mentioning that he has been suffering from depression, etc. The applicant's counsel has also pointed out that for payment of his remaining retiral benefits, the applicant has submitted a representation dt. 30.09.200 to respondent No.2 and respondent No.3. But the representation has not yet been decided.
5. In view of these submissions, this OA is

disposed of at admission stage with direction to respondent No.2 i.e. General Manager, Western Railway, Headquarters Office, Churchgate, Mumbai, to consider the applicant's representation of 30.09.2020 as per the stipulations in the relevant applicable rules and instructions on the subject and decide it with a reasoned order latest by 18.06.2020 and within a week thereafter communicate it to the applicant. No costs.

(Dr. Bhagwan Sahai)
Member (Administrative)

Ram.

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22/04/21

